# Central Administrative Tribunal <u>Patna Bench, Patna.</u> [ Circuit Court at Ranchi]

### <u>CP/51/6/2013</u> Arising out of OA 51/19/2008

#### **Date of Order:- 26.10.2018**

#### CORAM

Hon'le Shri K.N. Shrivastava, Member A) Hon'ble J. V. Bhairava, Member [ J ]

Mazhar Imam

....Applicant

By Advocate: Shri R. Giri

Vs.

1. Sri N.K. Tiwari (father's name not known), Superintendent of Post Offices, Hazaribagh.

..... Respondents.

By Advocate: Shri H.K. Mehta

## ORDER (oral)

Per K.N. Shrivastava, M [ A ]:
Learned counsels for both parties

are ad idem that the order of the Tribunal has been complied with. As such,

the Contempt Petition has become infructuous.

Accordingly, it is closed. Notices issued to respondents/contemnors stand discharged.

[ Jayesh V. Bhairavia] M [ J ]

[K.N. Shrivastava] M [A]

/mks/